

(घ) क्या सरकार का गायों के इस प्रकार से किये जा रहे निर्यात पर प्रतिबन्ध लगाने का विचार है ;

(ङ) यदि हां, तो कब तक ; और

(च) यदि नहीं, तो उसके क्या कारण हैं ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री अर० बी० स्वामीनाथन) :

(क) जी हां ।

(ख) पाकिस्तान के साथ लगी अन्तर्राष्ट्रीय सीमा के पार से इस बात की कोई सूचना प्राप्त नहीं हो सकती कि गायों की तस्करी किस प्रयोजन के लिए की जाती है ।

(ग) भारत में पशुओं की भारी संख्या है तथा सम्बन्धित सरकारी एजेंसियों द्वारा तस्करी निरोधी सघन उपायों की वजह से इनकी बहुत ही सीमित मात्रा में तस्करी होती है । इसलिए देश में अच्छी नस्ल की गायों की उपलब्धि पर इसका नाममात्र का प्रभाव पड़ता है ।

(घ) वध के लिए गायों के निर्यात पर पहले से ही प्रतिबन्ध है तथा चोरी छिपे निर्यात करना गैर-कानूनी और दण्डनीय है ।

(ङ) और (च). प्रश्न ही नहीं होता ।

Campaigns to Grow-more-Trees

3894. SHRI CHINTAMANI JENA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any meeting has taken place to make successive campaigns of grow-more-trees by the experts of Agriculture Ministry;

(b) whether the National Commission on Agriculture had recommended that States should set up Forest Development Corporation; and

(c) if so, the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) Forest and Plantation Development Corporations have been established so far in sixteen States and Union Territories viz., Andhra Pradesh Bihar, Gujarat, Kerala, Madhya Pradesh, Meghalaya, Tripura West Bengal, Himachal Pradesh, Karnataka, Maharashtra, Orissa, Tamil Nadu, Uttar Pradesh, Andman and Nicobar Islands and Arunachal Pradesh on the basis of National Commission on Agriculture's recommendation.

Mexican Trawlers

3895. SHRI DAULATSINHJI JADEJA: Will the Minister of AGRICULTURE be pleased to state:

(a) the profitability projections as used by the Shipping Development Fund Committee in financing the imported Mexican trawlers;

(b) the details and expected catch for each Mexican trawler and the sales expected at that time of financing these Mexican trawlers, as per details given in their applications for finance; and

(c) whether Government have approved above projection?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The profitability projection given by the different companies varied between 20 per cent to 36 per cent of capital investment on trawlers.

(b) The expected catch, as projected varied from 400 to 500 tonnes and the sales valued at Rs. 32 to 33 lakhs.

(c) This Ministry examined the projections and made appropriate recommendations to the Shipping Development Fund Committee.

Imported Fishing Trawlers

3896. SHRI DAULATSINHJI JADEJA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether applications are pending with the Shipping Development Fund Committee for financing imported fishing trawlers;

(b) whether these proposals were recommended by the Ministry of Agriculture; and

(c) the full details of the feasibility studies and economic and profitabilities Projections on which the financing of these trawlers is being considered, with specific reference to the catch expected, type of catch and expected sales, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). No application for financing imported fishing trawlers is pending with Shipping Development Fund Committee.

(c) Does not arise.

Import of Fishing Trawlers

3897. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering to import fishing trawlers;

(b) the number of trawlers to be imported and the foreign exchange involved;

(c) whether the move to import the trawlers has been opposed by the Chairman of the Garden Reach Shipbuilders; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The Government issued a Public Notice in June 1977 for import of 60 vessels.

(b) Only two second hand vessels have so far been imported, the value of which is Rs. 47.47 lakhs. Soon after soft loaning facilities are revised, a definite position regarding the number of vessels and foreign exchange involved will emerge.

(c) We have not received any such report from Chairman of the Garden Reach Shipyard.

(d) The question does not arise, Sir.

Allocation for renovation of various ancient temples

3898. SHRI A. C. DAS: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government propose to allocate some funds for the renovation, repairing and reconstruction of ancient temples in the country;

(b) if so, how many old temples of Orissa have been identified to be brought under the above programme; and

(c) whether his Ministry has any proposal to allocate funds to repair and beautify the famous Biraja temple of Jaipur to attract the tourists and pilgrims?

THE MINISTER OF STATE FOR EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). The Archaeological Survey of India is responsible for the